

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 159 OF 2006 &
IA NOS. 1129, 1281 OF 2018

Dated: 4th October, 2018

Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :
Tata Steel Limited

...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Ors.

... Applicant(s)/ Respondent(s)

Counsel for the Appellant (s) : Mr. Amar Dev
Ms. Natasha Sahrawat
Ms. Khushuboo Bari
Ms. Neha Khandelwal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Rakesh Khanna, Sr. Adv.
Ms. Madhumita Bhattacharjee
for R-2 to R-4

ORDER

As the matter was not reached, post this matter for hearing on **26.10.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
bn/vt

(Justice N.K. Patil)
Judicial Member